

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

(Office of the Registrar General at Srinagar)

Subject: Cancellation of Provisional License bearing Enrolment No.JK-559/2014 dated 15.12.2014 of Shri Abdul Momin Bhat S/O Sh. Bashir Ahmad Bhat R/O Bhatpora, Fatehpora, Tehsil & District Anantnag.

NOTIFICATION

No: 2228 of 2026 RG/LP

Dated: 24.09.2026

It is hereby notified for general information that Shri Abdul Momin Bhat S/O Sh. Bashir Ahmad Bhat R/O Bhatpora, Fatehpora, Tehsil & District Anantnag, who was admitted and enrolled as an Advocate **provisionally for a period of one year** under Enrolment No.JK-559/2014 dated 15.12.2014 by the High Court of Jammu & Kashmir and Ladakh vide Notification No.879 dated 19.12.2014, that has been **expired on 19.12.2015**, therefore, the same shall be **treated as cancelled**. However, the applicant/ Advocate is at liberty to apply afresh on the prescribed Application Form for Provisional Enrollment as an Advocate under rules.

By Order.


(Mohammad Yasin Beigh)
Registrar Administration
High Court Main Wing

No: 43433-67/RG/LP Dated: 24.09.2026

Copy to the: -

1. Secretary to Hon'ble Ms. Justice Sindhu Sharma, (Chairperson of the Hon'ble Enrolment Committee, High Court of J&K and Ladakh for information of Her Ladyship.
2. Secretary to Hon'ble Mr. Justice Rajnesh Oswal, (Member of the Hon'ble Enrolment Committee, High Court of J&K and Ladakh for information of His Lordship.
3. Registrar Judicial, High Court of J&K and Ladakh at Jammu/Srinagar
4. All Principal District & Sessions Judge_____
5. Secretary, Bar Council of India, New Delhi.
6. President, J&K High Court, Bar Association, Jammu.
7. President, Kashmir Advocates Association, Srinagar.
8. President District Bar Association, Anantnag.
9. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
10. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
11. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
12. Mr. Abdul Momin Bhat S/O Sh. Bashir Ahmad Bhat R/O Bhatpora, Fatehpora, Tehsil & District Anantnag for information.


(Registrar Administration)